

DIVISION BENCH O-144

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/341(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th JANUARY, 2021, 10:30 A.M

Name of the Company	SANHIT POLYMER PRIVATE LIMITED Vs. NOBILE ICE CREAM COMPANY PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Debanjan Dey, Advocate] For the Operational Creditor

ORDER

1. Ld. Counsel for the Operational Creditor is present. Nobody is present for the Corporate Debtor.
2. The Registry is directed to issue one more Court Notice to the Corporate Debtor. Upon receipt of notice the Corporate Debtor shall have two weeks' time to file reply as a last chance by serving copy to the Operational Creditor.
3. List the matter for further consideration on 18/03/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

